



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI

ORDER

Pursuant to the letter No.56018-56029/F.1(3)/Gaz/2024 dated 26.09.2024 and No.52.613-52643/F.1(3)/Gaz/2024 dated 21.09.2024 of the Office of Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, I hereby appoint Sh. Nishant Garg, Addl. Chief Judicial Magistrate -cum-ACJ, Rouse Avenue Court Complex, New Delhi as 'Nodal Officer' to promote the sports culture and organize sports event and to coordinate with the Inter District Sports Committee.

Any correspondence with Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi and the Hon'ble High Court of Delhi shall be done only through the undersigned.

Anju Bajaj Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge-cum-
Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

Dr. 04:30 P.M

No.Nodal Officer/IDSC/RACC/Gaz./2024 17218-17269-C

Dated : 08/10/24

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
2. All the Judicial Officers, RACC, New Delhi.
3. Sh. Nishant Garg, Addl. Chief Judicial Magistrate-cum-ACJ, RACC, New Delhi.
4. The Branch In-charge, Administration, General & Care Taking, RACC, New Delhi.
5. The Website Committee, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.

Anju Bajaj Chandna

Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.